

**Senior Staff Councils**

**343. Shri P. C. Borooah:** Will the Minister of Labour and Employment be pleased to state:

(a) the number of recommendations made by the Senior Staff Councils of the departments under his Ministry since the constitution of these councils, year-wise;

(b) how many of them have been implemented;

(c) how many of the recommendations have been held in abeyance for more than one year; and

(d) how many have been rejected by the departments and on what grounds?

**The Deputy Minister of Labour (Shri Abid Ali):** (a) to (d). The Senior Staff Council in the Ministry was set up in 1954. The required information is not readily available. The time and labour involved in collecting the same will not be commensurate with the object to be achieved.

**Senior Staff Councils**

**344. Shri P. C. Borooah:** Will the Minister of Planning be pleased to state:

(a) the number of recommendations made by the Senior Staff Councils of the departments under his Ministry since the constitution of these councils, year-wise;

(b) how many of them have been implemented;

(c) how many of the recommendations have been held in abeyance for more than one year; and

(d) how many have been rejected by the departments and on what grounds?

**The Minister of Labour and Employment and Planning (Shri Gulzarilal Nanda):** (a) 4 in 1958.

10 in 1957.

11 in 1958.

23 in 1959.

9 in 1960; and

none in 1961.

Total, 57.

(b) 46.

(c) 2.

(d) 9; particulars of the recommendations and the grounds on which they were rejected are given in the enclosed statement. [See Appendix II, annexure No. 22].

**Senior Staff Councils**

**345. Shri P. C. Borooah:** Will the Minister of Rehabilitation be pleased to state:

(a) the number of recommendations made by the Senior Staff Councils of the departments under his Ministry since the constitution of these councils, year-wise;

(b) how many of them have been implemented;

(c) how many of the recommendations have been held in abeyance for more than one year; and

(d) how many have been rejected by the departments and on what grounds?

**The Minister of Rehabilitation (Shri Mehr Chand Khanna):** (a)

Year.	No. of recommendations.
1954.	11
1955.	3
1956.	1
1957.	11
1958.	56
1959.	52
1960.	7
1961.	31

(b) 157.

(c) 1.

(d) 14, as they were not admissible under the rules.